

**NATIONAL CONSUMER DISPUTES REDRESAL COMMISSION  
GOVERNMENT OF INDIA**

Telephone No. 24608711  
Fax No. 24658505

Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA,  
New Delhi – 110023.

No.A-2/Listing/NCDRC/2021

28<sup>th</sup> October, 2021

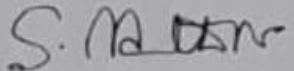
**NOTICE**

It is notified for information of all the concerned that the Benches of the National Consumer Disputes Redressal Commission shall hear the cases listed before them, from 15<sup>th</sup> November, 2021 onwards, through physical court hearing only.

2. The alternative modes of hearing of cases i.e. hearing through video conferencing (virtual court hearing) and hybrid hearing shall be dispensed with from 15<sup>th</sup> November, 2021.

3. This issues with the approval of the Hon'ble President, National Commission.

By Order



(S. Hanumantha Rao)  
Joint Registrar

**Copy to:**

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSD(RP)
4. Court Masters (Non-shorthand)
5. Notice Board
6. SO (IT) – with a request to upload this Notice on the website of NCDRC.